

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 205 of 2013

Dated : 4th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Sathavahana Ispat Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission and Anr. ...Respondent(s)

**Counsel for the Appellant(s): Mr. Shridhar Prabhu
Counsel for the Respondent(s): Mr. Sriranga S.
Ms. Sumana Naganand for R-2**

ORDER

We have heard the Learned Counsel for both the parties.

When we made some suggestions to the Learned Counsel for the parties to find out some solution to solve the issues in question, they seek some time for getting instructions from the parties.

Accordingly, post the matter for further hearing on **13.08.2014 at Chennai**

Circuit Bench.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**